

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 21. 11 - 2001.

Free copies of order
dt. 21.11.01 issued to
counsel for both sides.

D3
22/11/01

P₂₄₁₁
S.O (T)

In this disposed of matter
Ad. Abt, Mr. SB Jena, has filed
MA NO. 863/2001 seeking one month
time to implement the order
of the Tribunal. I have heard
Mr. SB Jena, Ad. Abt, and Mr. Sx Mishra
on behalf of Mr. A. Kanyo, Ad.
Counsel for the Applicant on the
MA. In view of the submission
made in the MA 3 weeks allowed
to the respondents to implement
the order of the Tribunal. MA is
accordingly disposed of. Copy of
the order to both sides.

V. V. Singh
Vice-Chancellor
21/11